

**Allotment of garages to the allottees in Mehrauli Badarpur Road area, N. Delhi**

487. SHR SAWAISINGH SISODIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the criterion adopted for the allotment of garages to the allottees in the Mehrauli-Badarpur road area in New Delhi;

(b) by when Government propose to allot garages to them?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b) There are no separate garages for Cars constructed in Mehrauli-Badarpur Road area. Type 'A' quarters have been provided common garages for each block consisting of 15 quarters for parking cycles by the allottees of the block. For 'B' 'C' and 'D' types residences, cycle/scooter garages are attached to the residences and they are automatically allotted to the allottees. There is no proposal under consideration to construct garages for parking Cars in the colony.

**Vacation of Government accommodation from house owning employees**

488. SHRI SANTOSH KUMAR SAHU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government's consideration to get Government accommodation vacated from the employees owning their houses in Delhi; and

(b) if so, by when the decision on the proposal is likely to be taken?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) There is no such proposal as yet.

(b) Does not arise.

**Damages to Humayun Mausoleum**

489. SHRI KHURSHED ALAM KHAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the famous Humayun Mausoleum in Delhi

is exposed to grave danger due to careless and incomplete repairs;

(b) whether it is also a fact that with its present state of repairs this historical tomb is likely to be reduced to ruins; and

(c) if so, what remedial steps are proposed to be taken in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKAR ANAND): (a) to (c) No, Sir. The mausoleum of Humayun in Delhi is in good state of preservation. However, replacement of weathered red sandstone slabs of the terrace of the plinth, entrusted to a contractor, was held up due to his demise. These repairs have since been resumed departmentally. The replacement of these flagstones, does not pose any threat to the stability of the structure. There is no danger of the tomb being damaged otherwise.

**Production of edible oils**

490. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the production of various edible oils; oil cakes, hand pick seeds, ground nuts etc. during the years 1977 and 1979;

(b) what were the requirements of the country of these commodities;

(c) how much import and export was made of these commodities during that period and the foreign exchange earned;

(d) whether Government have received representations from various circles and individuals against the ban of export of these commodities;

(e) if so, what action Government propose to take in this regard;

(f) whether it is a fact that the agriculturists, growers and producers were not getting the export rate of these commodities; and

(g) what were the reasons for which the previous Government had put ban

on export of some of these commodities?

THE MINISTER OF STATE IN THE  
•MINISTRY OF AGRICULTURE (SHRI R.  
V. SWAMINATHAN): (a) The

production of hand picked seeds of groundnut depend on "demand as these are sorted out of the total production. The estimated production of various oilseeds, oil<sub>s</sub> and oilcakes is as follows:—

(In lakh tonnes)

*Year	Production oil seeds	Estimated production of oil	Estimated production oilcake
1976-77	127.81	28.99	47.42
1977-78	150.95	31.75	52.79
1978-79	158.28	28.57	44.50
		(This does not include cottonseed oil and cake as this information is still not available).	

(b) The estimated requirements of edible oil and oilcakes are as under:

(In lakh tonnes)

*Year	Edible Oils	Oil Cakes
1977-78	32.42	46.7
1978-79	35.91	48.7
1979-80	36.45	50.0

(c)

**Q:** In lakh tonnes

V : In lakh Rs.

## EXPORTS

Item	*1976-77		*1977-78	
	Quantity	Value	Quantity	Value
Oil seeds . . . . .	1.57	7116.26	0.12	349.75
Vegetable Oils . . . . .	0.05	4857.71	0.25	2605.28
Oil cakes . . . . .	17.27	22381.39	3.54	13327.25

## IMPORTS

Item	*1976-77		*1977-78	
	Quantity	Value	Quantity	Value
Oil seeds & Oil . . . . .	1.75	8580.32	12.35	67839.00

\*Years indicated in the figures relate to the period from April to March since these are not maintained calendar year-wise.

(d) Yes, Sir.

(e) Suitable changes have been made in the Export Policy.

(f) Since the exports are in a small quantity, the agriculturists, growers and producers get the rates which are related to the domestic market.

(g) The ban was imposed in view of the domestic requirements.

#### **Diversion of sugar-cane to gur industry**

491. SHRI KHURSHED ALAM KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the shortage of sugar production this year is attributable to the diversion of sugar cane to gur industry;

(b) whether it is also a fact that this diversion is due mainly to uncertain demand by the mills, apart from allied problems like late payment and abnormal waiting time for supply; and

(c) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN). (a) and (b) The comparatively lesser production of sugar this year could be ascribed to a variety of reasons, chief among them being insufficient cane supply due to shrinkage in cane area, adverse weather conditions, drought etc. The large-scale diversion of sugarcane to gur and khand-sari manufacturers, particularly in Uttar Pradesh, was also a contributory factor. The main reason for this diversion was the high ruling prices of gur and khand-sari making it possible for their manufacturers to purchase sugarcane at prices higher than those offered by the sugar mills.

(c) Instructions have been issued to the concerned State Governments to utilise all powers to make adequate

quantities of cane available to sugar factories. They have been advised to ensure strict enforcement of penalties for non-supply of bonded cane to the factories and also announce Government's decision to fix bonding of cane for future years on the basis of current year's performance. These measures are expected to have a salutary effect on cane growers diverting bonded cane from factories to gur and khand-sari manufacturers.

#### **Satish Chandra Committee Report on the usage of gas from Bombay High**

492. SHRI VIREN J. SHAH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a Committee appointed under the chairmanship of Shri Satish Chandra to determine the usage of gas from Bombay High, has submitted its report;

(b) if so, when the report was submitted to Government; and

(c) by when Government are expected to take a decision on the report?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) On 10th August, 1975.

(c) The various recommendations are being examined. It is not possible to give a final date.

#### **Revision of public examination system**

493. SHRI KALRAJ MISHRA: Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposal under Government's consideration to revise the present public examination system;

(b) if so, what are the details in this regard; and

(c) since when it is likely to be introduced?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-